

(b) whether the house have been allotted to all such persons; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) 62.

(b) No, Sir. However, allotment is reported to have been made in 27 cases.

(c) The specific allocation /allotment of flat is made on the basis of the availability of flats under 2-1/2% quota fixed for out-of-turn allotment of DDA flats.

[English]

#### SCs/STs Quota for Various Posts

6100. SHRI RAM NIHOR RAI: Will the Minister of WELFARE be pleased to state:

Sl. No.	Name of Post	No. of Posts	No. of SC	No. of ST
1.	Ambassador	105	11	6
2.	Governors/ Lt. Governors	28	No. of those belonging to SC/ST community not compiled.	
3.	Chairman of Autonomous Bodies		Information is under collection.	
4.	Vice-Chancellor			

(c) and (d). There is no reservation for SCs and STs for these posts.

#### SC/ST Living Below Poverty Line

6101. SHRI BHAGEY GOBARDHAN: Will the Minister of WELFARE be pleased to state:

(a) the number of persons belonging to the Scheduled Castes and Scheduled Tribes living below the poverty line by the end of 1989-90;

(b) the target set for beginning down the number of the poor living below poverty line

(a) the number of posts of Ambassadors/Governors/Lt. Governors, Chairman of Autonomous bodies and Vice/Chancellors filled at present;

(b) the number of the persons from the Scheduled Castes/Scheduled Tribes Categories posted at present against posts mentioned at (a) above;

(c) whether quota of SCs/STs candidates are filled against post mentioned at (a) above; and

(d) if not, reasons thereof?

THE MINISTER OF WELFARE (SHRI SITRAM KESRI): (a) and (b). The information is as follows:

in 1989-90 vis-a-vis the achievement made; and

(c) the target fixed for 2000 A.D. ?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) Number of families belonging to Scheduled Castes and Scheduled Tribes living below the poverty line who have been economically assisted through Special Component Plan and Tribal Sub-Plan mechanism from 1980-81 to 1989-90 is 2,65,74,466.

(b) In 1989-90, 34,68,158 Scheduled Caste and Scheduled Tribe families living below poverty line were given economic